

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

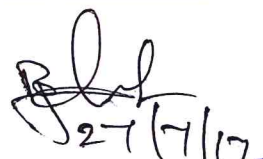

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/78/(IB)/2017**

**NAME OF THE PETITIONER(S) : A.M.S TRADING COMPANY**

**NAME OF THE RESPONDENT(S) : NAVABARAT BOILER ENGINEERS PVT LTD**

**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	B. CHOLAN	Advocate Counsel for Respondent	 27/7/17
2.	A.S. TASLIM ARIF	ADVOCATE COUNSEL for Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent submitted that they have paid Rs.50,000 as part payment and for the balance payment, he has proposed to issue a cheque and sought time for the same. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)